

attitude by some of the Government Members. This is very unfortunate. This should never be done. (*Interruptions*)

SHRI N. K. P. SALVE : On your back they got permission from the Chairman. (*Interruptions*)

श्री रफीक अलम (बिहार) : आज फाइडे है। नमाज का वक्त हो गया है।
... (व्यवधान)

हमें नमाज को जाना है।

SHRI YASHWANT SINHA (Bihar) : They are only interested in clocking the proceedings of the House. That is what they want. (*Interruptions*) They don't want to listen, I tell you. This is what it is. It was a conspiracy. (*Interruptions*)

THE DEPUTY CHAIRMAN :
The House is adjourned for lunch till 2-30 P.M.

The House then adjourned for lunch at one minute past one of the clock.

The House re-assembled after lunch at thirty-two minutes past two of the clock. **The Vice-Chairman (Shri M. A. Baby)** in the Chair.

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT AND OTHER BUSINESS

**THE DEPUTY MINISTER IN
THE MINISTRY OF PARLIA-
MENTARY AFFAIRS (SHRI JA-**

GDEEP DHANKHAR) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 28th May, 1990, will consist of :—

1. Consideration and return/passing of the following Bills as passed by Lok Sabha:

(a) The Union Duties of Excise (Distribution) Amendment Bill, 1990.

(b) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1990.

(c) The Gold (Control) Repeal Bill, 1990.

2. Further discussion on the working of the Ministry of Civil Aviation.

3. Further discussion on rise in prices.

4. Consideration and passing of the following Bills as passed by Lok Sabha:

(a) The Constitution (Sixty-Sixth Amendment) Bill, 1990.

(b) The Constitution (Sixty-Eighth Amendment) Bill, 1990.

(c) Bill regarding Statehood of Delhi.

(d) The National Commission for Women Bill, 1990.

(e) The Prasar Bharati (Broadcasting Corporation of India) Bill, 1989.

(f) The Lokpal Bill 1989